

(Bettiah) : I beg to move for leave to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith."

*The motion was adopted*

SHRI DHARMESH PRASAD VARMA :  
I introduce the Bill.

15.40 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Substitution of new article for article  
263)

[English]

SHRI DHARMESH PRASAD VARMA  
(Bettiah) : I beg to move to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI DHARMESH PRASAD VARMA :  
I introduce the Bill.

15.41 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new article 30A)

[English]

SHRI DHARMESH PRASAD VERMA

(Bettiah) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI DHARMESH PRASAD VARMA :  
I introduce the Bill.

15.41 1/2 hrs

DISABLED PERSONS (REHABILITATION  
AND WELFARE) BILL\*

[English]

SHRI UTTAM RATHOD (Hingoli) : I beg to move for leave to introduce a Bill to provide for the rehabilitation and welfare of the disabled.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the rehabilitation and welfare of the disabled."

*The motion was adopted.*

SHRI UTTAM RATHOD : I introduce\*\*  
the Bill.

15.42 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new articles 281A and  
281B)

[English]

SHRI CHITTA BASU (Barasat) : I beg to

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\*\* Introduce with the recommendation of the President.

[Sh. Chitta Basu]

move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to move a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI CHITTA BASU . I introduce the Bill

15.42 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of articles 200 and 201)

[English]

SHRI CHITTA BASU (Barasat) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. CHAIRMAN The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India "

*The motion was adopted*

SHRI CHITTA BASU I introduce the Bill

15.43 hrs.

AGRICULTURAL WORKERS BILL\*

[English]

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill to provide

for the welfare of agricultural workers and to regulate their employment and conditions of service and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the welfare of agricultural workers and to regulate their employment and conditions of service and for matters connected therewith."

*The motion was adopted.*

SHRI CHITTA BASU : I introduce the Bill

15.43 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Eighth Schedule)

[English]

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. CHAIRMAN The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India "

*The motion was adopted.*

SHRI CHITTA BASU : I introduce the Bill

15.44 hrs.

AGRICULTURAL WORKERS (MINIMUM WAGES AND WELFARE) BILL\*

[English]

SHRI DHARMESH PRASAD VARMA